

Regarding grant of permission for immediate functioning of Kendriya Vidyalaya, Kottarakkara-Laid

**SHRI KODIKUNNIL SURESH (MAVELIKKARA):** The development and operation of new Kendriya Vidyalaya in Kottarakkara, Kollam district, Kerala is neglected even after transfer of five acres of land to the Kendriya Vidyalaya Sangathan by the state government and temporary accommodation has been handed over, and Regional Commission of Kendriya Vidyalaya have inspected the site alongwith Central PWD officials as per rules. It has been about a decade since the people of Kottarakkara taluk, which is a part of Mavelikkara Lok Sabha Constituency, are waiting for the functioning of this institution, that will provide an impetus to the educational requirements of Kottarakkara taluk and nearby areas in need of affordable and quality education. I would urge the Union Ministry of Education to accord all necessary permissions for immediate functioning of the Kendriya Vidyalaya, Kottarakkara, on priority so that students from the region can avail the services and gain from quality tutelage at the earliest. Any delay in this matter is an injustice to the students desirous of availing affordable education as Kendriya Vidyalayas offer quality learning and open up a world of opportunities for students from varied backgrounds and address opportunity gaps.